

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 757**  
TO BE ANSWERED ON 07.02.2017

**Ban on Polythene**

757. SHRI SUNIL KUMAR SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the names of the States in which a ban has been imposed on polythene along with the types of polythenes banned;
- (b) whether the Government proposes to launch polythene free India campaign;
- (c) if so, the time by which it is likely to be launched;
- (d) whether the Government has any substitute/alternative for polythene to reduce its use and if so, the details thereof; and
- (e) the steps taken by the Government to spread awareness among the people regarding the harmful/adverse effects of polythene?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE)

(a): The use of polythene is not banned in the country. However, thirteen States namely Sikkim, Nagaland, Delhi, Haryana, Himachal Pradesh, Tripura, Rajasthan, Jammu and Kashmir, Chhattisgarh, Uttar Pradesh, Karnataka, Uttarakhand and Punjab, and three Union Territories namely the Andaman & Nicobar Island, Chandigarh and Lakshadweep have banned the use of carry bags made of plastic.

(b) & (c): There is no proposal to launch a polythene free India campaign. However, awareness buildings initiatives at central and state level are regularly undertaken to sensitise public opinion in this regard

(d) & (e): The Plastic Waste Management Rules, 2016 notified by the Ministry permit marketing and sale of carry bags of compostable plastic subject to prior certification by Central Pollution Control Board. Under the Rules, generators of waste are mandated to take steps to minimize plastic waste generation. The local bodies have been mandated for creating awareness among all stakeholders about their responsibilities.

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